NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 20

IA 2405/2024
In
C.P. (IB)/1315(MB)2017

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.06.2024**

NAME OF THE PARTIES: ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. V/s ABHIJEET MADC NAGPUR ENERGY PVT.LTD

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Rahul Sarda a/w Mr. Huzefa Khokhawala, Ld. Counsel fo rthe Applicant in I.A. 2405/2024 present. Mr. Manoj Mishra, Ld. Cousnel for the Respondent No. 1 to 3 presents.
2. Ld. Counsel for the MADC seeks time to get instructions as to when the notice of this Application was received by them and as to why they are not complying with the earlier order.
3. List this matter for further consideration on **20.06.2024**.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/